

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Petitioner

VERSUS

Praktiksha Rai and Another

Respondents

Date : **18-10-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Petitioner

Mr. S. K. Chettri, Additional Public Prosecutor.
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents

None present.

ORDER

Rai, J.

Learned Additional Public Prosecutor seeks to file a better Petition under Section 5 of the Limitation Act, 1963, seeking condonation of delay.

He may take steps accordingly.

List on 06-12-2023.

Judge
18-10-2023

Judge
18-10-2023